

BUSINESS ADVISORY COMMITTEE

FORTIETH REPORT

(Third Lok Sabha)

The Business Advisory Committee held a sitting on Thursday, the 4th November, 1965.

2. The Committee recommend allocation of time to the following items of Government legislative and other business as shown against each:-

- (1) The Goa, Daman and Diu (Absorbed Employees) Bill, 1965  
(Consideration and passing) 1 hour
- (2) The Railways (Employment of Members of the Armed Forces) Bill, 1965  
(Consideration and passing) 2 hours
- (3) The Coal Mines Labour Welfare Fund Bill, 1965  
(Consideration and passing) 4 hours
- (4) The Taxation Laws (Amendment and Miscellaneous Provisions) Bill, 1965.  
(Consideration and passing) 5 hours
- (5) The Metal Corporation of India (Acquisition of Undertaking) Bill, 1965.  
(Consideration and passing) 3 hours
- (6) The Patents Bill, 1965  
(Reference to Joint Committee) 5 hours
- (7) The Government (Liability in Tort) Bill, 1965  
(Reference to Joint Committee) 2 hours
- (8) Discussion on the Resolution seeking continuance of Proclamation in respect of Kerala. 7½ hours
- (9) Discussion and voting on the Supplementary Demands for Grants (General) for 1965-66. 2 hours
- (10) Discussion on Indo-Pakistan Canal Waters issue 4 hours

New Delhi;  
November 4, 1965  

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Kartika 13, 1887 (Saka)

*Hukum Singh*  
(HUKAM SINGH)  
Chairman,  
Business Advisory Committee.